

Sl. No.	Name of the Unit	CIF Value of Imported Capital Goods
1.	M/s Orkay Silk Mills Ltd., Bombay	16,58,26,800
2.	M/s Reliance Industries Ltd., Bombay	21,61,17,880
3.	M/s J.K. Synthetics Ltd., New Delhi	13,74,60,100
4.	M/s Indian Organic Chemicals Ltd., Bombay	8,89,58,600

(c) to (e) These units have represented for waiver of export obligation mainly on the ground that Polyester Filament Yarn produced in India is not competitive in the international market due to higher cost of production. A final view on the matter is yet to be taken.

#### **Telephone Facility in Rural and Backward Areas of Gujarat**

8253. SHRI RANJITSINGH GAEKWAD: Will the Minister of COMMUNICATIONS be pleased to state the steps proposed to be taken to augment telephone facility in rural and backward areas of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): 420 Long Distance Public Telephones and about 11500 lines of exchange capacity is proposed to be added in the rural and backward areas of Gujarat during the 7th Plan period subject to availability of material and financial resources.

[Translation]

#### **Daily wage workers in the Bharat Heavy Electricals Ltd.**

8254. SHRI SANTOSH KUMAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that daily wage

workers are engaged in the Bharat Heavy Electricals Limited ;

(b) if so, whether their services are regularised to safeguard their future ;

(c) if so, the details thereof; and

(d) whether it is also a fact that class IV employees are being promoted according to their qualifications and if so, the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY): (a) Yes, Sir.

(b) and (c). The services of unskilled, semi-skilled and skilled workers are considered for appointment to regular grades after the prescribed minimum period of service.

(d) In BHEL, there is no group of employees classified as Class IV employees.

[English]

#### **Electrification of Villages in Bihar**

8255. SHRIMATI MANORAMA SINGH: Will the Minister of ENERGY be pleased to state :

(a) the number of villages electrified so far in Bihar and the number of tribal villages which have been electrified;

(b) the progress of electrification of villages with separate figures for tribal villages electrified in Bihar in 1986-87; and

(c) the steps taken to remove state and inter-state regional imbalances in rural Electrification Programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SIJSHILA ROHTAGI): (a) 39129 villages have been electrified in Bihar as on 31-3-1987 which includes 4681 tribal villages

(b) 3605 villages have been electrified in Bihar during 1986-87. This includes 623 tribal villages electrified upto Feb. 1987, under the REC Financed programme

(c) For reducing the inter-state and intra-state imbalances in village electrification, all the states which were below 65% level of village electrification as on 1-4-1985 are covered under Minimum Needs Programme. Under this programme, funds are allocated at liberal terms to supplement the efforts of these States, so as to bring them to the desired level of electrification within the stipulated time frame. At the time of formulation of new rural electrification schemes, districts having least percentage coverage are given priority over other districts

**Setting up of Captive Power Plants in eastern region by Coal India Ltd.**

8256. SHRI MANIK REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Coal India Ltd. has been planning to set up captive power plants in the eastern region to eliminate acute shortage:

(b) if so, the progress made so far.

(c) whether the proposal has been dropped and if so, the reasons thereof; and

(d) whether any assurance has been

given by Damodar Valley Corporation to increase availability of power to coal sector in 1987-88?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) to (c) Yes, Sir. 3 captive power plants of 2x10 MW capacity each have been sanctioned which are to be located at Kathara (CCL), Moonidih (BCCL) and Chinakuri (ECL). In addition, Coal India Ltd. are taking action to further augment the power availability by installation of Gas Turbine Sets. Besides these CIL have initiated the feasibility study on a 5x210 MW Thermal Power Plant at Mukunda in the Jharia coalfield

(d) Action has been initiated to review the allocation of power from DVC during 1987-88 for the coal sector

**Setting up of Electronic/Crossbar Telephone Exchange at Kanigiri, Andhra Pradesh**

8257 SHRI C SAMBU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to develop or to instal electronic/crossbar telephone exchange at Kanigiri in Prakasam district of Andhra Pradesh;

(b) if so, the details thereof; and

(c) the date by which the exchange is likely to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) and (c). Do not arise in view of (a).

**Revision of list of delicensed drugs**

8258. SHRI KRISHNA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) when the existing list of delicensed